

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD.

Dated: Allahabad, the 12th day of January, 2001

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K.I. Naqvi, J.M.

Civil Contempt Application No.34 of 1997

In

Original Application No.1146 of 1997

Mohd. Mukim,

son of Sri Abdul Mazid,

r/o House No.136, Sayed Raja,

Post Sayed Raja, District Chandauli.

. . . . . Applicant

(By Advocate Sri Anand Kumar

and Sri C.P. Gupta )

Versus

1. Sri Kamleshwar Prasad,

Post Master General, Allahabad.

2. Sri Ram Samujh Singh,

Sr. Superintendent of Post Offices,

East Division, Varanasi.

3. Sri Tej Bahadur Singh,

Sub-Divisional Inspector of Post Offices,

Chandauli, Sub-Division Chandauli,

District Chandauli.

. . . . . Contemner/

Opp. Parties

(By Advocate Sri S. Chaturvedi)

ORDER

(OPEN COURT)

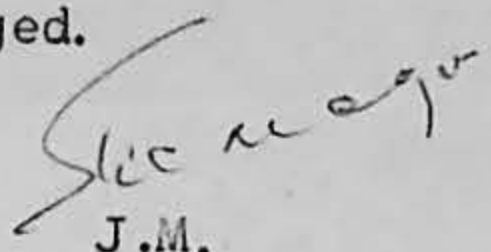
(By Hon'ble Mr. S. Dayal, AM)


This contempt petition has been filed for initiating proceedings against the opposite parties for deliberate disobedience of the order of this Tribunal in OA 1146/97 dated 15th January, 1999. By the said order, a Division Bench had allowed the O.A. and set aside the impugned order dated 17.10.1997 and ordered that the applicant was provisionally reinstated as E.D.D.A. cum E.D.M.C. at Bagahi Kumbhapur Branch Post Office with all consequential benefits.

Contd..2

2.

2. By the affidavit now filed, the opposite parties have filed Annexure No.1, by which the applicant has been asked to work on the post of E.D.M. C. in Kumbhapur Branch Post Office. The Annexure No.2 shows that the sanction has been accorded for payment of costs. It has been specifically mentioned in paragraph -6 of the affidavit that by an order dated 4.9.2000 the applicant has been allowed to work on the post. We, thus, find substantial compliance of the order of the Tribunal, though there is some delay on part of the respondents and the same cannot be intended that the respondents had an intent to do so. The contempt proceedings are, therefore, dropped and the notices issued are therefore, discharged.

  
J.M.

  
A.M.

Nath/